

1	2	3
13.	M/s. Kanta Cloth Stores CHANDRAPUR	Firm
14.	M/s. Navyug Minerals	Firm
15.	M/s. Mahavir Potteries	Firm
16.	M/s. Dilipkumar & Co.	Firm
17.	M/s. Charcoal House	Firm
18.	M/s. Suraj Rice Mills	Firm

Stock Exchange at Nagpur

841. SHRI SUDAM DESHMUKH Will the Minister of FINANCE be pleased to state:

(a) whether there is a proposal to set up a stock exchange at Nagpur in Maharashtra; and

(b) the considerations taken into account for approving the setting up of a stock exchange?

THE MINISTER OF FINANCE
(PROF. MADHU DANDEVATE): (a) No, Sir.

(b) Government grants recognition to a Stock Exchange under Section 4 of the Securities Contracts (Regulation) Act, 1956 when it is satisfied, inter alia, that such a recognition would be in the interest of the trade in securities and also in the public interest. Matters like the anticipated volume of business, the likely number of companies to be listed, the availability of financial resources and other infrastructure etc. are also amongst the factors which are taken into consideration before such an approval is given.

Setting up of Radio Station at Amravati

842. SHRI SUDAM DESHMUKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there has been a demand for a long time for setting up of a Radio broadcasting station with studio facility in Amravati, Maharashtra;

(b) whether it is a fact that after setting up of Nagpur radio station not a single radio station has been set up in the region; and

(c) if so, whether Government are contemplating to set up a radio station with a studio facility in Amravati during Eighth Plan?

THE MINISTER OF INFORMATION
AND BROADCASTING AND MINISTER OF
PARLIAMENTARY AFFAIRS (SHRI P.
UPENDRA): (a) Yes, Sir.

(b) It is a fact that no radio station has been set up in the region after setting up of Nagpur Station. However, All India Radio's approved 7th Plan (1985-90) includes schemes of setting up of new radio stations with 2 x 3 KW FM Transmitter, Multi-purpose